

केन्द्रीय सरकारी क्षेत्र के सभी उपक्रमों में कार्यरत कर्मचारियों की संख्या 21,08,437 थी।

Stock of Sugar

3430. SHRI SUSHIL KUMAR
SAMBHAJIRAO SHINDE:
SHRIMATI VEENA VERMA:
SHRI RAJUBHAI A.
PARMAR:

Will the Minister of FOOD be pleased to refer to reply to Unstarred Question 134 given in the Rajya Sabha on 15th July, 1996 and state:

(a) the latest position with regard to acreage of standing sugarcane crops;

(b) the stock accumulation of sugar in the mills; and

(c) the arrears of dues to cane-growers from the mills, State-wise?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) The sugar mills in the sugar season, 1995-96 have crushed far more cane than in any of the previous years. Upto 30.6.1996, nearly 1671 lakh tonnes of sugarcane had been crushed as against about 1476 lakh tonnes crushed for the whole year in the Previous season, 1994-95, which was a record sugar production year till then. Some sugar factories were still in operation after 30.6.1996.

(b) The stock of sugar with the factories as on 31.7.1996 was 104.13 lakh tonnes (Provisional).

(c) A Statement showing the State-wise sugarcane price arrears as on 30.6.1996 is at Statement below.

Statement

Statewise Sugarcane Price Arrears for the Current Season 1995-96 and Past Seasons as on 30.6.1996.

Sl.No.	State	Cane Price Arrears (In Rs. Crores)	
		1995-96	Past Seasons
1.	Punjab	67.70	0.00
2.	Haryana	63.59	0.07
3.	Rajasthan	3.00	0.00
4.	Uttar Pradesh	910.52	5.45
5.	Madhya Pradesh	28.85	0.46
6.	Gujarat	31.39	0.04
7.	Maharashtra	99.50	0.64
8.	Bihar	82.38	18.85
9.	Assam	0.10	0.01
10.	Andhra Pradesh	44.51	0.67
11.	Karnataka	126.49	7.21
12.	Tamil Nadu	111.24	0.32
13.	Kerala	0.00	0.00
14.	Orissa	3.64	0.00
15.	West Bengal	0.61	0.00
16.	Nagaland	0.00	0.00
17.	Pondicherry	3.47	0.03
18.	Goa	1.15	0.00
ALL INDIA		1578.14	33.75

Effect of Industrial Sickness

3431. SHRI SATISH PRADHAN:
Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that industrial sickness is becoming a covering phenomena all over the country and has assumed serious propositions in terms of rendering capital investment, and also affecting the labour requirements thereby;

(b) if so, the details regarding industrial sickness by standard norms, industry-wise and State-wise;

(c) whether Expert Committee has gone into this problem and recommended remedial measures; and

(d) the details thereof and action taken/proposed thereon?